IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 234
(IB)-603(ND)2020
IA-5435/2023, IA-5247/2023

IN THE MATTER OF:
M/s. Flourish Paper & Chemicals Limited. ... Applicant/Petitioner

Versus

M/s. Suchi Paper mills Limited. ... Respondent

Under Section: 9 of IBC 2016

Order delivered on 01.02.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ **SH. SUBRATA KUMAR DASH**
HON'BLE MEMBER (J) **HON'BLE MEMBER (T)**

PRESENT:

For the Applicant	**:**	
For the Respondent	**:**	
For the IRP	**:**	Adv. Poorit Goyal
For the BOB	**:**	Adv. Abhijeet Sinha, Adv. Ashish Verma, Adv. Salonee

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 07.02.2024.

Sd/-
(COURT OFFICER)